

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No. 345 of 2018**

**IN THE MATTER OF:**

**M/s. Vis-Ram Financial Services Pvt. Ltd.**

**...Appellant**

**Versus**

**M/s. Metafilms (India) Ltd.  
& 33 others**

**...Respondents**

**Present:**

**For Appellant : Mr. Arnav Dash, Advocate**

**ORDER**

**12.10.2018** After hearing for a while, learned counsel for the appellant seeks to withdraw the appeal. Appeal is accordingly dismissed as withdrawn.

[ Justice Bansi Lal Bhat ]  
Member (Judicial)

/ns/uk/